

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH AT ALLAHABAD.

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Dated: 22.9.1995

O.A.No. 20 Of 1995

Hon. Mr. S. Das Gupta, Member(A)
Hon. Mr. T.L. Verma, J.M.

Ashok Kumar Jain son of Shri M.S.Jain
R/o 18/35 Neel Kanth City Station Road,
Agra --- --- --- SUBJECT APPLICANT.

(BY Advocate Sri A.K. Sachan)

VERSUS

1. The Union of India through Secretary, Ministry of Agriculture, Krishi Bhawan, New Delhi.
2. The Department of Agriculture and Cooperative Ministry of Agriculture, Govt. of India Directorate of Economics and Statistical Adviser.
3. The Principal,
Raja Balwant Singh College,
Raja Balwant Singh Road,
Agra-282002. RESPONDENTS.

O R D E R

(By Hon. Mr. S. Das Gupta, Member(A))

Heard Sri A.K. Sachan, learned counsel for the applicant on admission.

The applicant in this case was appointed in the R.B.S. College Agra as Statistical Assistant in the Centre for Farm Management Studies Bichpuri, Agra. It appears that this is a scheme which is being sponsored by the Ministry of Agriculture for which the Ministry is paying grant-in-aid.

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2. It is clear from the averments and the annexures that the applicant is neither a member of the Civil Services nor a holder of ~~the~~ Civil Posts. He is, therefore, not ~~amenable~~ to the jurisdiction of the Tribunal. The application is, therefore, dismissed as not maintainable. The applicant may, therefore, approach ~~to~~ the appropriate forum for redressal of his grievances.

F. H. W.

MEMBER (J)

W. R.

MEMBER (A)

N.U.